



PARLIAMENT OF INDIA
RAJYA SABHA

INFORMATION—AT A GLANCE



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PREFACE

This booklet is part of the series of booklets brought out for the benefit of the newly elected members of Rajya Sabha. It contains statistical information relating to functioning of the Rajya Sabha, Presiding Officers and other functionaries, Members and the Committees. For detailed information, original sources may be referred to.

It is intended to serve as a handy guide for ready reference. I hope, the Members will find the booklet useful.

New Delhi
July, 2018

DESH DEEPAK VERMA
Secretary-General

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RAJYA SABHA
INFORMATION AT A GLANCE

No. of Members : 245

(233 elected; 12 Nominated)

233 Members of the Rajya Sabha are elected by the elected Members of the Assemblies of States in accordance with the system of proportional representation by means of the single transferable vote. Representatives of the National Capital Territory of Delhi and Union Territory of Puducherry are elected by the elected Members of the Assemblies of these territories.

12 Members who have special knowledge or practical experience in respect of such matters as literature, science, art and social service are nominated by the President of India.

Term of a Member : Rajya Sabha is not subject to dissolution. One-third of the Members, however, retire every second year. The term of a Member is 6 years.

Important
functionaries :

i. The Chairman: Shri M. Venkaiah Naidu.

The Vice-President of India is the *ex officio* Chairman of Rajya Sabha. The Vice-President is elected by an electoral college consisting of Members of both House of Parliament.

ii. Deputy Chairman:—

The Deputy Chairman is elected by the Members of Rajya Sabha from amongst its Members.

iii. Panel of Vice-Chairmen:—

Not more than 6 Members are nominated by the Chairman from time to time who preside over the sittings of the House in the absence of the Chairman and the Deputy Chairman.

iv. Leader of the House:

Shri Arun Jaitley.

The Leader of the House in Rajya Sabha is normally the Prime Minister, if he is its Member or any Minister who is a Member of the House and is nominated by the Prime Minister to function as the Leader of the House.

- v. Leader of the Opposition:
Shri Ghulam Nabi Azad.
Leader of Opposition is the
Leader of the party in Opposition
to the Government having the
greatest numerical strength and
recognised as such by the
Chairman of the Rajya Sabha.
- vi. Secretary-General:
Shri Desh Deepak Verma
The Secretary-General is appointed
by the Chairman, Rajya Sabha.

No. of Women
Members: 28 (as on 16 July, 2018)

No. of Rajya Sabha
Members in the
Council of Ministers: 20

No. of Women
Members belonging
to Rajya Sabha in
the Council of
Ministers: 2

No. of States and
Union Territories: States-29; Union Territories-7
(only National Capital Territory of
Delhi and Puducherry are represented
in the Rajya Sabha).

Allocation of seats
amongst States/
Union Territories: As given in the Fourth Schedule to
the Constitution (Annexure-I).

Total number of political Parties/ Groups:	28
Party-position in Rajya Sabha:	As per the statement in Annexure-II.
Qualification for Membership:	<ol style="list-style-type: none"> a. A citizen of India, b. 30 years of age, c. Possessing such other qualifications as may be prescribed by any law of Parliament.
Youngest Member in age:	Shrimati M.C. Mary Kom (1 March 1983)
Oldest Member in age:	Shri Ram Jethmalani (14 September 1923)
Member serving for longest:	Shri Ram Jethmalani Twenty-nine years (April 1988—April 1994; April 1994—April 2000; April 2000—April 2006; April 2006—August 2009; July 2010—July 2016 and July 2016—till date)
No. of Sessions/ days of sitting:	<ol style="list-style-type: none"> i. Three Sessions in a Year— <ul style="list-style-type: none"> • Budget Session: January-April • Monsoon Session: July-August • Winter Session: November-December ii. House sits on an average 70-80 days in a year.

Quorum: One-tenth of the total number of Members of the House, *i.e.* 25 Members.

Special powers of Rajya Sabha:

- i. To empower Parliament to make laws in respect of any matter enumerated in the State List in the national interest by adopting a resolution to this effect (Article 249).
- ii. Creation of All India Services (Article 312).
- iii. Rajya Sabha approves the Proclamations (issued under Article 352 or Article 356 or Article 360) if the Lok Sabha stands dissolved or the dissolution of the Lok Sabha takes place within the period allowed for the approval of the Proclamation.

Legislative relations

between the Houses: No Bill becomes a law without the concurrence of the Rajya Sabha. In legislative matters, the Rajya Sabha enjoys equal powers with that of the Lok Sabha, except in the case of Money Bills.

In the case of Bills (other than Money Bills and the Constitution Amendment Bills) a disagreement

between the two Houses may arise when—

- i. a Bill passed by one House is rejected by the other House; or
- ii. the Houses have finally disagreed as to the amendments to be in the Bill; or
- iii. more than six months lapse from the date of the reception of the Bill by the other House without the Bill being passed by it.

The President may convene a joint sitting of the Houses for the purpose of deliberating and voting on the Bill. In the case of Money Bills, there is no question of a deadlock as the Rajya Sabha has a limited say in such matters. Both the Houses possess equal powers with regard to a Constitution Amendment Bill. A Constitution Amendment Bill is passed by each House of Parliament separately by a majority of the total membership of the House and a majority of not less than two-thirds of the Members of that House present and voting. There is no provision for a joint sitting with regard to a Constitution Amendment Bill, if a deadlock were to arise between the two Houses.

Salary and
Allowances of
Members:

Salary—Rs. 1,00,000/- p.m.
Constituency Allowance—
Rs. 70,000/- p.m., Office Expenses
Allowance—Rs. 60,000/- p.m., Daily
Allowance—Rs. 2,000/- per day
during sessions and Committee
meetings. A member is also entitled
to other facilities like free railway
and air journeys, telephone,
accommodation, water, electricity,
medical treatment, etc.

COMMITTEES OF THE RAJYA SABHA

I. Standing Committees

1. Business Advisory Committee
2. General Purposes Committee
3. Committee on Government Assurances
4. House Committee
5. Committee on Petitions
6. Committee on Subordinate Legislation
7. Committee on Papers Laid on the Table
8. Committee of Privileges
9. Committee on Rules
10. Committee on Ethics
11. Committee on Provision of Computer Equipment to Members of Rajya Sabha
12. Committee on Member of Parliament Local Area Development Scheme (MPLADS)

II. Department-related Parliamentary Standing Committees working under the direction and control of the Chairman, Rajya Sabha

1. Committee on Commerce
2. Committee on Home Affairs
3. Committee on Human Resource Development
4. Committee on Industry
5. Committee on Science and Technology, Environment and Forests
6. Committee on Transport, Tourism and Culture
7. Committee on Health and Family Welfare
8. Committee on Personnel, Public Grievances, Law and Justice

Chairmen - Rajya Sabha (since 1952)

Sl. No.	Name	Terms
1.	Dr. Sarvepalli Radhakrishnan	13.05.1952 to 12.05.1957 and 13.05.1957 to 12.05.1962
2.	Dr. Zakir Husain	13.05.1962 to 12.05.1967
3.	Shri Varahagiri Venkata Giri	13.05.1967 to 03.05.1969
4.	Shri Gopal Swarup Pathak	31.08.1969 to 30.08.1974
5.	Shri Basappa Danappa Jatti	31.08.1974 to 30.08.1979
6.	Shri M. Hidayatullah	31.08.1979 to 30.08.1984
7.	Shri R. Venkataraman	31.08.1984 to 24.07.1987
8.	Dr. Shanker Dayal Sharma	03.09.1987 to 24.07.1992
9.	Shri K.R. Narayanan	21.08.1992 to 24.07.1997
10.	Shri Krishan Kant	21.08.1997 to 27.07.2002*
11.	Shri Bhairon Singh Shekhawat	19.08.2002 to 21.07.2007#
12.	Shri Mohammad Hamid Ansari	11.08.2007 to 10.08.2012 and 11.08.2012 to 10.08.2017
13.	Shri M. Venkaiah Naidu	11.08.2017—till date

* Passed away while in office.

Resigned.

Deputy Chairmen - Rajya Sabha (since 1952)

Sl. No.	Name	Terms
1.	Shri S.V. Krishnamoorthy Rao	31.05.1952 to 02.04.1956 and 25.04.1956 to 01.03.1962*
2.	Smt. Violet Alva	19.04.1962 to 02.04.1966 and 07.04.1966 to 16.11.1969#
3.	Shri Bhauro Dewaji Khobragade	17.12.1969 to 02.04.1972
4.	Shri Godey Murahari	13.04.1972 to 02.04.1974 and 26.04.1974 to 20.03.1977*
5.	Shri Ram Niwas Mirdha	30.03.1977 to 02.04.1980
6.	Shri Shyam Lal Yadav	30.07.1980 to 02.04.1982 and 28.04.1982 to 29.12.1984*
7.	Shri M.M. Jacob	26.02.1986 to 22.10.1986#
8.	Smt. Pratibha Devisingh Patil	18.11.1986 to 05.11.1988#
9.	Dr. Najma A. Heptulla	25.01.1985 to 20.01.1986#, 18.11.1988 to 04.07.1992, 10.07.1992 to 04.07.1998 and 09.07.1998 to 10.06.2004
10.	Shri K. Rahman Khan	22.07.2004 to 02.04.2006 and 12.05.2006 to 02.04.2012
11.	Prof P. J. Kurien	21.08.2012 to 01.07.2018

*Elected to Lok Sabha.

Resigned.

Secretaries/Secretaries-General - Rajya Sabha (since 1952)

Sl. No.	Name	Terms
1.	Shri B.N. Kaul <i>Secretary</i>	April-May 1952
2.	Shri S.N. Mukerjee <i>Secretary</i>	13.05.1952 to 08.10.1963
3.	Shri B.N. Banerjee <i>Secretary/Secretary-General</i>	09.10.1963 to 31.03.1976
4.	Shri S.S. Bhalerao <i>Secretary-General</i>	01.04.1976 to 30.04.1981
5.	Shri Sudarshan Agarwal <i>Secretary-General</i>	01.05.1981 to 30.06.1993
6.	Smt. V.S. Rama Devi <i>Secretary-General</i>	01.07.1993 to 25.07.1997
7.	Shri S.S. Sohoni <i>(Officiating Secretary-General)</i>	25.07.1997 to 02.10.1997
8.	Shri R.C. Tripathi <i>Secretary-General</i>	03.10.1997 to 31.08.2002
9.	Dr. Yogendra Narain <i>Secretary-General</i>	01.09.2002 to 14.09.2007
10.	Dr. V.K. Agnihotri <i>Secretary-General</i>	29.10.2007 to 30.09.2012
11.	Shri Shumsher K. Sheriff <i>Secretary-General</i>	01.10.2012 to 31.08.2017
12.	Shri Desh Deepak Verma <i>Secretary-General</i>	01.09.2017—till date

Leaders of the House - Rajya Sabha (since 1952)

Sl. No.	Name	Terms
1.	Shri N. Gopaldaswami Ayyangar	May, 1952 to February, 1953
2.	Shri Charu Chandra Biswas	February, 1953 to November, 1954
3.	Shri Lal Bahadur Shastri	November, 1954 to March, 1955
4.	Shri Govind Ballabh Pant	March, 1955 to February, 1961
5.	Hafiz Mohammad Ibrahim	February, 1961 to August, 1963
6.	Shri Y.B. Chavan	August to December, 1963
7.	Shri Jaisukhlal Hathi	February to March, 1964
8.	Shri M.C. Chagla	March, 1964 to November, 1967
9.	Shri Jaisukhlal Hathi	November, 1967 to November, 1969
10.	Shri Kodradas Kalidas Shah	November, 1969 to May, 1971
11.	Shri Uma Shankar Dikshit	May, 1971 to December, 1975
12.	Shri Kamalapati Tripathi	December, 1975 to March, 1977
13.	Shri Lal K. Advani	March, 1977 to August, 1979
14.	Shri K.C. Pant	August, 1979 to January, 1980
15.	Shri Pranab Mukherjee	January, 1980 to July, 1981 and August, 1981 to December, 1984
16.	Shri Viswanath Pratap Singh	December, 1984 to April 1987
17.	Shri N.D. Tiwari	April, 1987 to June, 1988
18.	Shri P. Shiv Shanker	July, 1988 to December, 1989
19.	Shri M.S. Gurupadaswamy	December, 1989 to November, 1990
20.	Shri Yashwant Sinha	December, 1990 to June, 1991

Sl. No.	Name	Terms
21.	Shri S.B. Chavan	July, 1991 to April, 1996
22.	Shri Sikander Bakht	20th May, 1996 to 31st May, 1996
23.	Shri Inder Kumar Gujral	June, 1996 to November, 1996
24.	Shri H.D. Deve Gowda	November, 1996 to April, 1997
25.	Shri Inder Kumar Gujral	April 1997 to March, 1998
26.	Shri Sikander Bakht	March 1998 to October, 1999
27.	Shri Jaswant Singh	October, 1999 to May, 2004
28.	Dr. Manmohan Singh	June 2004 to May, 2009 and May 2009 to May 2014
29.	Shri Arun Jaitley	June 2014—till date

Leaders of Opposition - Rajya Sabha

Sl. No.	Name	Terms
1.	Shri Shyam Nandan Mishra	*December, 1969 to March, 1971
2.	Shri M.S. Gurupadaswamy	March, 1971 to April, 1972
3.	Shri Kamlapati Tripathi	*30.03.1977 to 15.02.1978
4.	Shri Bhola Paswan Shastri	24.02.1978 to 23.03.1978
5.	Shri Kamlapati Tripathi	23.03.1978 to 02.04.1978 and 18.04.1978 to 08.01.1980
6.	Shri Lal K. Advani	21.01.1980 to 07.04.1980
7.	Shri P. Shiv Shanker	**18.12.1989 to 02.01.1991
8.	Shri M.S. Gurupadaswamy	28.06.1991 to 21.07.1991
9.	Shri S. Jaipal Reddy	22.07.1991 to 29.06.1992
10.	Shri Sikander Bakht	07.07.1992 to 09.04.1996 and 10.04.1996 to 16.05.1996
11.	Shri S.B. Chavan	23.05.1996 to 01.06.1996
12.	Shri Sikander Bakht	01.06.1996 to 19.03.1998
13.	Dr. Manmohan Singh	21.03.1998 to 14.06.2001 and 15.06.2001 to 22.05.2004
14.	Shri Jaswant Singh	03.06.2004 to 04.07.2004 and 05.07.2004 to 16.05.2009
15.	Shri Arun Jaitley	03.06.2009 to 02.04.2012 and 03.04.2012 to 26.05.2014
16.	Shri Ghulam Nabi Azad	08.06.2014 to 10.02.2015 and 16.02.2015—till date

* No Opposition Party had the requisite strength of one-tenth of the total membership of the House during the period 1952 to 1969 and 1972 to 1977 for recognition and therefore, there was no recognised Leader of the Opposition during those periods.

** As required under Section 2 of the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977, no leader of any party in opposition to the Government was recognised as Leader of the Opposition in Rajya Sabha during the period from 1980 to 1989.

**Statistical Information regarding
Disposal of Questions
(1952-2018)**

Years	Total No. of notices of Starred and Unstarred Questions received	Total No. of notices of Starred and Unstarred Questions admitted	Total No. of notices admitted as Starred Questions	Total No. of Questions answered orally
1952 to 1957	28829	16407	9295	7683
1958 to 1963	43315	23819	14366	8668
1964 to 1969	72422	38049	15473	5334
1970 to 1975	111570	42235	13560	2217
1976 to 1981	104535	67672	9787	1988
1982 to 1987	127007	89337	10656	2062
1988 to 1992 (Oct., 92)	119345	84489	9451	1363
Dec. 1992 to Dec. 1997	147064	73625	7472	1147
1998 and 1999	32349	14844	1759	319
2000 and 2001	60732	30092	3403	427
2002	26784	14643	1880	248
2003	28927	15704	1965	531
July, 2004 to Dec., 2005	36312	15706	1958	465
2006	8835	3955	458	108
2007	24373	11721	1399	253
2008	25274	11086	1339	139
2008	17669	7682	900	138

Years	Total No. of notices of Starred and Unstarred Questions received	Total No. of notices of Starred and Unstarred Questions admitted	Total No. of notices admitted as Starred Questions	Total No. of Questions answered orally
2009	20129	9631	1119	229
2010	32124	13528	1556	176
2011	30109	10674	1219	166
2012	31827	12774	1459	157
2013	26883	9623	1099	77
2014	19173	10103	1140	129
2015	31341	11491	989	174
2016	28012	12308	1065	224
2017	26511	10838	930	236
2018*	10729	5066	434	5

* Upto the 245th Session.

Statistical Information regarding Disposal of Short Notice Questions and Half-an-Hour Discussions (1952-2018)

Years	Total No. of Short Notice Questions received	Total No. of Short Notice Questions answered	Total No. of notices of Half-an Hour Discussion received	Total No. of Half-an-Hour Discussions held
1952 to 1957	336	88	48	8
1958 to 1963	612	91	117	17
1964 to 1969	1168	141	261	47
1970 to 1975	830	31	340	40
1976 to 1981	568	53	389	57
1982 to 1988	157	5	335	57
1988 to 1992 (Oct., 1992)	124	12	168	40
Dec., 1992 to Dec., 1997	114	5	223	22
1998 and 1999	13	1	62	9
2000 and 2001	21	3	68	Nil
2002	5	Nil	40	Nil
2003	8	Nil	29	1
July, 2004	10	Nil	36	5
Dec., 2005	1	Nil	14	Nil
2006	29	1	35	8
2007	18	Nil	31	2
2008	10	1	16	Nil
2009	62	Nil	33	1

Years	Total No. of Short Notice Questions received	Total No. of Short Notice Questions answered	Total No. of notices of Half-an Hour Discussion received	Total No. of Half-an-Hour Discussions held
2010	50	5	37	3
2011	51	6	37	1
2012	144	25	40	2
2013	153	9	28	Nil
2014	64	6	8	Nil
2015	38	1	21	Nil
2016	10	Nil	11	1
2017	2	Nil	7	Nil
2018*	Nil	Nil	Nil	Nil

* Upto the 245th Session.

**Analytical Chart regarding Bills in the
Rajya Sabha Part-A (Government Bills)
(1952-2018*)**

Sl. No.	1952-61	1962-71	1972-81	1982-91	1992-2001	2002-11	2012-18*
1. No. of sittings in which Bills were introduced/ considered	620	663	573	468	409	410	247
2. No. of Bills introduced	114	125	149	146	173	166	52
3. No. of Bills circulated for eliciting opinion thereon	04	Nil	Nil	Nil	Nil	Nil	Nil
4. No. of Bills referred to Select/Joint Committees	55	54	33	13	9	3	17
5. No. of Bills referred to Standing Committees			Not applicable		95	183	67
6. No. of Bills considered and passed/returned	628	624	681	664	515	509	220
7. No. of Bills withdrawn	4	4	7	5	17	31	23
8. No. of Bills negated	Nil	1	Nil	Nil	Nil	1	Nil

*Upto the end of 245th Session (6.4.2018)

**Part-B (Private Members' Bills)
(1952-2018*)**

Sl. No.	1952-61	1962-71	1972-81	1982-91	1992-2001	2002-11	2012-18*
1. No. of sittings in which Bills were introduced/ considered	43	65	62	76	67	49	34
2. No. of Bills introduced	65	149	174	287	482	594	303
3. No. of Bills circulated for eliciting opinion thereon	3	5	Nil	Nil	Nil	Nil	Nil
4. No. of Bills referred to Select/ Joint Committees	1	5	Nil	Nil	Nil	Nil	Nil
5. No. of Bills considered	60	85	86	76	57	36	31
6. No. of Bills withdrawn	24	25	44	38	34	23	23
7. No. of Bills negated	16	10	12	13	2	6	5
8. No. of Bills passed	9	6	1	Nil	Nil	Nil	1

*Upto the end of 245th Session (6.4.2018)

Time taken by Rajya Sabha on various items of Business

Items of Business	Time taken (in Hours and Minutes)							
	1991 Hrs. Mts.	1992 Hrs. Mts.	1993 Hrs. Mts.	1994 Hrs. Mts.	1995 Hrs. Mts.	1996 Hrs. Mts.	1997 Hrs. Mts.	1998 Hrs. Mts.
Bills								
(a) Government Bills	69-31	92-09	104-44	64-59	56-34	37-39	40-45	55-45
(b) Private Members' Bills	19-50	16-21	17-09	14-59	17-14	13-33	7-37	12-25
Budget	21-53	32-09	17-40	14-26	20-20	25-53	21-39	26-40
Calling Attention	21-57	17-06	32-36	15-56	27-52	22-43	15-56	19-47
Questions (Including SNQ)	54-57	64-09	67-41	65-17	52-47	48-54	42-38	45-34
Discussions								
(a) Short Duration Discussion	22-21	41-48	24-36	19-08	25-46	19-16	16-24	30-04
(b) Half-an-hour Discussion	3-33	13-01	6-59	2-00	3-09	2-54	3-26	7-41
(c) Working of Ministries	15-47	10-13	9-25	24-36	—	8-17	14-31	19-17
Motions								
(a) Government Motions	—	—	11-52	7-01	6-30	—	—	14-26
(b) Private Members' Motions	—	0-54	—	—	7-05	—	—	—

Time taken by Rajya Sabha on various items of Business (Contd.)

Items of Business	Time taken (in Hours and Minutes)							
	1991 Hrs. Mts.	1992 Hrs. Mts.	1993 Hrs. Mts.	1994 Hrs. Mts.	1995 Hrs. Mts.	1996 Hrs. Mts.	1997 Hrs. Mts.	1998 Hrs. Mts.
Resolutions								
(a) Statutory Resolutions	11-31	13-36	7-20	16-30	4-44	10-41	—	0-04
(b) Private Members' Resolutions	12-48	14-46	14-42	13-01	9-16	7-58	10-13	8-05
Discussion on								
(a) President's Address	21-51	15-49	16-43	14-20	11-15	8-19	16-58	17-56
(b) Statements by Ministers	57-56	58-19	40-30	24-00	15-06	32-38	14-16	34-22
Miscellaneous*	54-35	61-34	43-47	29-37	17-37	16-43	14-12	45-35
TOTAL:	388-30	451-24	415-44	326-00	275-15	255-18	217-55	287-41

SNQ: Short Notice Questions.

*Includes Special Mentions and Papers Laid on the Table.

Time taken by Rajya Sabha on various items of Business

Items of Business	Time taken (in Hours and Minutes)							
	1999 Hrs. Mts.	2000 Hrs. Mts.	2001 Hrs. Mts.	2002 Hrs. Mts.	2003 Hrs. Mts.	2004 Hrs. Mts.	2005 Hrs. Mts.	2006 Hrs. Mts.
Bills								
(a) Government Bills	44-06	83-03	55-15	103-44	75-49	22-32	87-05	98-25
(b) Private Members' Bills	7-34	13-23	11-42	9-16	12-27	6-02	12-46	17-14
Budget	0-29	0-02	0-02	6-44	33-13	21-23	17-54	18-53
Calling Attention	7-31	33-40	28-10	30-06	16-16	10-58	5-16	4-37
Questions (including SNQ)	29-41	64-06	55-22	55-33	61-56	28-14	58-11	47-18
Discussion on								
(a) Short Duration Discussion	30-16	39-45	53-42	57-21	40-25	24-54	56-42	77-22
(b) Half-an-hour Discussion	3-18	—	—	0-01	0-40	1-06	5-36	5-14
(c) Working of Ministries	—	16-00	—	12-30	21-44	—	23-01	21-32
Motions								
(a) Government Motions	—	16-16	—	0-15	14-54	0-31	0-20	—
(b) Private Members' Motions	—	—	—	—	—	0-03	8-50	—

Time taken by Rajya Sabha on various items of Business (Contd.)

Items of Business	Time taken (in Hours and Minutes)							
	1999 Hrs. Mts.	2000 Hrs. Mts.	2001 Hrs. Mts.	2002 Hrs. Mts.	2003 Hrs. Mts.	2004 Hrs. Mts.	2005 Hrs. Mts.	2006 Hrs. Mts.
Resolution								
(a) Statutory Resolutions	1-31	0-32	7-10	0-02	1-24	0-16	11-19	0-23
(b) Private Members' Resolutions	3-57	9-40	9-49	9-54	10-04	4-53	16-01	11-42
Discussion on								
(a) President's Address	30-44	12-29	18-23	10-02	13-34	0-08	9-36	13-42
(b) Statements by Ministers	10-27	23-27	30-11	6-51	6-10	5-38	7-53	7-55
Miscellaneous*	12-20	26-53	12-57	22-13	52-51	31-05	59-05	13-10
TOTAL:	181-44	343-16	282-43	325-32	361-32	157-43	401-29	337-2

SNQ : Short Notice Questions.

*Includes Special Mentions and Papers Laid on the Table etc.

Time taken by Rajya Sabha on various items of Business

Items of Business	Time taken (in Hours and Minutes)											
	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018 [#]
	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.	Hrs. Mts.
Bills												
(a) Government Bills	60-02	55-13	55-59	79-02	69-12	56-54	58-33	47-42	43-12	55-50	56-29	0-05
(b) Private Members' Bills	11-05	0-29	9-58	1-54	6-44	10-03	02-37	12-14	08-56	06-27	15-46	2-15
Budget	13-20	27-23	42-22	17-31	19-39	22-57	10-43	28-50	21-46	14-27	13-17	10-41
Calling Attention	—	—	20-50	14-32	3-12	04-23	04-39	04-55	06-38	12-14	04-09	—
Questions (including SNQ)	30-00	28-51	43-00	28-57	26-56	29-08	13-39	17-04	26-09	34-48	35-13	00-51
Discussion on												
(a) Short Duration Discussion	26-02	15-33	30-21	17-37	29-28	12-45	19-11	21-11	12-22	43-32	33-00	—
(b) Half-an-hour Discussion	1-29	—	0-35	1-49	0-29	2-05	—	—	—	00-37	—	—
(c) Working of Ministries	5-54	19-52	32-35	21-57	5-09	14-39	—	22-13	07-38	10-53	05-44	—
Motions												
(a) Government Motion	—	—	0-17	7-45	—	04-11	0-24	—	—	—	—	—
(b) Private Members' Motions	—	—	—	—	—	09-17	—	—	00-01	0-04	—	—

Time taken by Rajya Sabha on various items of Business (Contd.)

Items of Business	Time taken (in Hours and Minutes)											
	2007 Hrs. Mts.	2008 Hrs. Mts.	2009 Hrs. Mts.	2010 Hrs. Mts.	2011 Hrs. Mts.	2012 Hrs. Mts.	2013 Hrs. Mts.	2014 Hrs. Mts.	2015 Hrs. Mts.	2016 Hrs. Mts.	2017 Hrs. Mts.	2018# Hrs. Mts.
Resolution												
(a) Statutory Resolutions	0-02	0-25	0-44	0-01	—	00-05	01-47	00-18	00-27	00-45	00-26	00-05
(b) Private Members' Resolutions	4-55	7-39	10-03	7-28	4-59	09-39	06-56	07-31	02-34	3-52	04-57	00-02
Discussion on												
(a) President's Address	13-58	16-29	25-43	11-50	12-55	13-21	10-56	13-24	17-17	13-15	14-06	14-25
(b) Statements by Ministers	8-53	10-43	12-19	9-10	14-07	04-11	18-07	10-38	07-11	02-22	02-39	0-18
Miscellaneous*	7-51	29-08	36-41	32-39	43-21	54-48	46-07	64-31	96-07	92-30	72-34	16-35
TOTAL:	181-31	211-45	321-27	252-12	236-11	248-26	193-39	250-31	250-18	291-36	258-20	45-17

SNQ: Short Notice Questions.

*Includes Special Mentions and Papers Laid on the Table etc.

#Upto the 245th Session (06.04.2018).

Meetings of the Standing Committees of Raja Sabha

Years	*Committee on Subordinate Legislation	**Committee on Petitions	!Committee on Govt. Assurances	!Committee on Papers Laid on the Table	@House Committee	#Committee on Ethics	@Committee on MPLADS	@Committee on Provision of Computer Equipment to Members of Raja Sabha	General Purposes Committee	Committee of Privileges	Committee on Rules
1	2	3	4	5	6	7	8	9	10	11	12
1952	—	—	—	—	6	—	—	—	—	—	—
1953	—	—	—	—	11	—	—	—	—	—	—
1954	—	—	—	—	8	—	—	—	—	—	—
1955	—	—	—	—	10	—	—	—	—	—	—
1956	—	—	—	—	6	—	—	—	—	—	—
1957	—	—	—	—	4	—	—	—	—	—	—
1958	—	—	—	—	3	—	—	—	—	2	—
1959	—	—	—	—	3	—	—	—	—	1	—
1960	—	—	—	—	9	—	—	—	—	—	—
1961	—	—	—	—	2	—	—	—	—	—	—
1962	—	—	—	—	9	—	—	—	—	—	—
1963	—	1	—	—	8	—	—	—	—	6	—
1964	1	0	—	—	5	—	—	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11	12
1965		1	0	—	—	2	—	—	—	—	—	—
1966		1	8	—	—	3	—	—	—	—	5	—
1967		5	4	—	—	6	—	—	—	—	5	—
1968		5	19	—	—	9	—	—	—	—	—	—
1969		10	12	—	—	2	—	—	—	—	—	—
1970		6	16	—	—	—	—	—	—	—	3	—
1971		14	43	—	—	—	—	—	—	1	4	3
1972		10	23	5	—	—	—	—	—	1	—	2
1973		8	16	18	—	—	—	—	—	1	—	—
1974		10	23	18	—	—	—	—	—	1	5	—
1975		17	29	21	—	—	—	—	—	1	4	—
1976		14	20	19	—	—	—	—	—	2	—	—
1977		12	30	19	—	—	—	—	—	4	—	—
1978		23	40	22	—	—	—	—	—	1	—	2
1979		54	35	27	—	—	—	—	—	0	5	2
1980		37	35	31	—	—	—	—	—	0	9	1
1981		56	46	47	—	13	—	—	—	2	8	8
1982		35	25	39	20	—	—	—	—	1	6	1

	1	2	3	4	5	6	7	8	9	10	11	12
1983	38	30	33	35	—	—	—	—	—	0	1	1
1984	25	25	32	26	20	—	—	—	—	1	6	3
1985	23	20	20	20	21	—	—	—	—	6	—	1
1986	28	23	24	16	21	—	—	—	—	1	—	1
1987	20	41	28	6	21	—	—	—	—	0	1	—
1988	21	43	11	10	13	—	—	—	—	2	1	—
1989	13	52	45	11	11	—	—	—	—	2	8	—
1990	11	30	23	9	11	—	—	—	—	0	1	—
1991	15	24	44	26	8	—	—	—	—	2	6	—
1992	21	14	10	25	10	—	—	—	—	2	9	2
1993	15	33	10	14	6	—	—	—	—	1	11	3
1994	14	21	12	23	5	—	—	—	—	2	2	1
1995	12	55	12	12	5	—	—	—	—	2	1	2
1996	—	13	12	4	8	—	—	—	—	0	1	—
1997	5	14	14	7	8	—	14	—	8	2	1	—
1998	16	14	11	19	6	—	13	2	11	1	—	—
1999	13	8	15	8	7	—	10	4	2	1	1	—
2000	11	10	10	5	6	—	4	6	2	0	4	2

	1	2	3	4	5	6	7	8	9	10	11	12
2001	13	9	9	9	4	6	6	7	8	2	1	1
2002	10	4	4	7	5	6	3	8	3	0	—	—
2003	11	11	11	5	8	9	4	4	2	2	—	2
2004	8	8	17	7	8	3	3	7	6	1	1	2
2005	14	14	10	12	12	4	9	8	4	0	4	—
2006	14	14	12	7	7	9	6	4	5	1	10	2
2007	12	12	16	8	7	6	2	3	4	0	11	—
2008	10	10	18	6	12	4	1	5	5	5	3	1
2009	14	14	13	7	8	4	6	3	3	1	4	2
2010	9	9	13	10	11	5	3	4	2	1	5	2
2011	18	18	19	10	19	7	3	6	4	0	5	—
2012	9	9	17	14	11	6	2	4	—	0	4	1
2013	12	12	20	18	5	5	3	2	2	0	2	—
2014	8	8	10	15	4	6	2	1	1	1	1	1
2015	16	16	12	8	8	5	1	2	2	—	6	—
2016	12	12	13	7	9	4	5	3	—	1	4	—
2017	12	12	16	8	8	5	2	2	1	—	2	—
2018 [€]	2	2	2	2	3	—	1	1	1	—	—	—

*Constituted in September, 1964

**Constituted in May, 1952

!Constituted in July, 1972

!Constituted in March, 1982

@Constituted in March, 1952

‡(Upto the 245th Session of Rajya Sabha)

#Constituted on 4 March, 1997

@@Constituted in September, 1998

@@@Constituted in March, 1997

Meetings of the Department-related Parliamentary Standing Committees*

	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018 [#]
1. Committee on Home Affairs	22	37	30	26	28	19	17	40	51	42	40	11	26	30	26	31	17	24	27	34	29	12	18	20	17	7
2. Committee on Commerce	40	25	40	30	15	34	12	10	17	23	24	8	17	9	24	20	11	29	21	22	31	9	24	15	17	5
3. Committee on Industry	42	35	15	22	3	8	6	34	36	38	36	23	47	30	38	18	6	10	13	24	26	13	20	12	14	3
4. Committee on Science and Technology, Environment and Forests	38	31	26	46	8	30	9	35	26	19	14	9	19	22	21	31	15	34	15	19	17	12	22	27	18	9
5. Committee on Transport, Tourism and Culture	19	24	19	17	14	21	12	21	15	22	22	17	33	17	22	22	10	16	9	18	20	10	23	19	23	5
6. Committee on Human Resource Development	21	44	38	12	15	14	10	17	17	22	23	15	29	21	12	15	9	34	30	27	23	17	20	20	14	7
7. **Committee on Personnel, PG, Law and Justice	-	-	-	-	-	-	-	-	-	-	-	11	40	18	30	28	11	16	29	18	27	28	30	25	22	6
8. **Committee on Health and Family Welfare	-	-	-	-	-	-	-	-	-	-	-	7	16	15	14	20	7	16	15	27	27	8	21	12	13	10

*Constituted in 1993.

[#]Updated upto the 245th Session of Rajya Sabha.

**Committee came into existence w.e.f. 5 August, 2004.

Age Group Composition of Members of Rajya Sabha (1952-2018)
(Figures in brackets indicate the number of Women Members included in each group)

Sl No.	Years	Number of Members in each category															
		1952	1962	1972	1982	1992	2002	2004	2006	2008	2010	2012	2014	2015	2016	2018*	
1.	30—40	40(5)	32(4)	20(1)	22(1)	20(4)	11(2)	9(2)	8(2)	11(3)	6(1)	8(1)	8(3)	8(3)	8(4)	4(2)	
2.	41—50	65(5)	60(5)	87(8)	62(8)	54(6)	54(5)	52(4)	36(5)	27(3)	37(6)	32(7)	31(4)	27(3)	23(3)	28(7)	
3.	51—60	62(4)	68(5)	77(6)	93(6)	78(6)	71(10)	77(11)	85(11)	81(10)	81(10)	84(8)	73(12)	71(12)	65(10)	55(9)	
4.	61—70	33	53(2)	43(3)	48(8)	54	64(7)	66(7)	72(4)	72(5)	69(6)	72(8)	68(4)	91(7)	90(5)	88(5)	
5.	71—80	7(1)	16(2)	11	9(1)	23(1)	37(1)	33(4)	33(3)	48(3)	41(1)	36(2)	30(5)	34(5)	40(3)	33(2)	
6.	81—90	1	1	3	—	3	8	7(1)	4(1)	5(1)	8(1)	11(1)	12(1)	9(1)	8	7	
7.	91—100	—	—	—	—	—	—	—	—	—	—	1(1)	—	1(1)	1	1	
8.	Particulars not available	8	6	2	2	1	—	—	—	1(1)	—	—	9(1)	1(1)	9(2)	25(2)	
9.	Number of seats vacant	—	—	—	8	12	—	1	4	—	3	1	14	3	1	4	
TOTAL:		216(15)	236(18)	243(18)	244(24)	245(17)	245(25)	245(28)	245(25)	245(24)	245(25)	245(26)	245(29)	245(31)	245(27)	245(27)	

*As in June, 2018

Educational background of Members of Rajya Sabha (1952-2018)
(Figures in brackets indicate the number of Women Members included in each group)

Sl. No.	Category	Number of Members in each category														
		1952	1962	1972	1982	1992	2002	2004	2006	2008	2010	2012	2014	2015	2016	2018*
1.	Under Matriculates	6(1)	8(1)	5	2	5(1)	2(1)	5(1)	3(-)	5(-)	3(1)	2(-)	1(-)	2(-)	2(-)	2(-)
2.	Matriculates/Higher Secondary or Intermediate (Certificate Holders)	17(1)	19	35(2)	38(5)	29(2)	31(2)	30(4)	28(2)	32(5)	27(3)	29(5)	23(5)	27(4)	22(3)	21(5)
3.	Graduates	109(4)	122(8)	130(8)	102(12)	102(6)	127(7)	117(11)	115(10)	100(7)	114(9)	108(9)	102(10)	111(12)	116(9)	99(9)
4.	Post Graduates (including technical qualifications)	45(5)	47(5)	44(3)	70(5)	77(7)	53(9)	62(7)	64(10)	67(9)	67(9)	72(8)	72(11)	72(11)	71(11)	66(9)
5.	Doctoral degree or other high academic qualification holders	19(1)	12(2)	16(1)	11(2)	18(1)	31(6)	29(5)	30(3)	37(3)	27(3)	25(3)	20(2)	25(3)	21(1)	23(2)
6.	Particulars not available	20(3)	18(2)	13(4)	13	2	1	1(-)	1(-)	4(-)	4	8(1)	13(1)	5(1)	12(3)	30(2)
7.	Number of seats vacant	—	—	—	8	12	—	1	4	—	3	1	14	3	1	4
TOTAL:		216 (15)	236 (18)	243 (18)	244 (24)	245 (17)	245 (25)	245 (28)	245 (25)	245 (24)	245 (25)	245 (26)	245 (29)	245 (31)	245 (27)	245 (27)

*As in June 2018.

Occupational background of Members of Rajya Sabha (1952-2018)
(Figures in brackets indicate the number of Women Members in each category)

Sl. No.	Occupation	Number of Members in each category															
		1952	1962	1972	1982	1992	2002	2004	2006	2008	2010	2012	2014	2015	2016	2018*	
1.	Agriculturists	29	39(1)	27(1)	50(3)	34(2)	38(2)	46(4)	50(3)	42(2)	53(2)	53(1)	43(1)	52(3)	53(4)	44(4)	
2.	Political and Social Workers	31(7)	40(7)	41(8)	44(10)	48(5)	48(9)	61(11)	67(12)	78(12)	75(14)	65(13)	64(17)	72(18)	63(12)	59(12)	
3.	Lawyers	52(1)	59(2)	50	49(2)	59(4)	40(4)	34(4)	32(3)	31(2)	29(1)	31(3)	28(2)	27(2)	32(2)	28(1)	
4.	Teachers and Educationists	26(3)	18(3)	24(4)	25(5)	25(3)	27(7)	21(4)	12(1)	15(2)	14(3)	16(2)	10(1)	8(1)	8	9	
5.	Journalists and Writers	19(2)	23(2)	26(2)	23(1)	13	21	16(+)	14(1)	18(1)	14(1)	25(1)	22(+)	18	15	10	
6.	Medical Practitioners	7	5	2(1)	6(1)	4	4	4(+)	3(+)	6(+)	3(+)	3(+)	4(+)	4	4	6(1)	
7.	Engineers/Scientists/Technologists	1	—	4	1	2	5	2	4(+)	5(+)	5(+)	1(+)	—	2	3	2	
8.	Civil Service	4	1	3	4	6	5	11	13(1)	13(1)	10(2)	12(2)	9(1)	10(1)	5(1)	5(1)	
9.	Military Service	2	1	1	—	—	1	1	—	—	—	—	—	—	—	—	
10.	Industrial Workers/Trade Unionists	6	5	11	9	8(1)	5	8	8(+)	9(+)	6(+)	6(+)	4(+)	6(1)	8(1)	5(1)	

Sl. No.	Occupation	Number of Members in each category														
		1952	1962	1972	1982	1992	2002	2004	2006	2008	2010	2012	2014	2015	2016	2018*
11.	Businessmen and Industrialists	28	22	34(1)	13	23(1)	30	21	20(+)	12(+)	16(+)	14(+)	20	22	23(+)	
12.	Religious Missionaries	—	1	1	—	—	1	—	—	—	—	—	—	—	—	
13.	Former Rulers	6	3	1	—	—	—	—	—	—	—	—	—	—	—	
14.	Management Consultants/ Chartered Accountants, etc.	—	—	3	1	5	5	3	3(+)	2(-)	2(-)	2(-)	3	4	5	
15.	Artists	2(1)	1	2	2	1	12(3)	9(4)	7(3)	6(2)	5(1)	7(4)	6(4)	9(4)	7(3)	9(3)
16.	Others	1(1)	—	—	2	—	—	2	7(1)	8(1)	5(1)	7	7	9(1)	11(2)	8(2)
17.	Particulars not available	3	18(3)	13(1)	7(2)	5(1)	3	5(1)	4(1)	4(1)	1(-)	1	18(3)	2	9(2)	28(2)
18.	Number of seats vacant	—	—	—	8	12	—	1	4	—	3	1	14	3	1	3
TOTAL:		216(15)	236(18)	243(18)	244(24)	245(17)	245(25)	245(28)	245(25)	245(24)	245(25)	245(26)	245(29)	245(31)	245(27)	245(27)

*As in June 2018.

**Women Members Elected/Nominated to
Rajya Sabha
(1952-2018)**

Year	No. of Members
1952	15
1954	16
1956	20
1958	22
1960	24
1962	17
1964	21
1966	23
1968	22
1970	14
1972	18
1974	17
1976	24
1978	25
1980	29
1982	24
1984	24
1986	28
1988	25

Year	No. of Members
1990	24
1992	17
1994	20
1996	19
1998	19
1999	20
2000	22
2002	25
2004	28
2006	25
2008	24
2010	27
2012	25
2014	29
2015	31
2016	27
2018*	28

*As on 16 July 2018

**Number of Sitzings of the Rajya Sabha
(From 1952 to 2018)**

Year	No. of Sessions	Number of Sitzings
1952	3	60
1953	4	100
1954	4	103
1955	3	111
1956	4	113
1957	4	78
1958	4	91
1959	4	87
1960	4	87
1961	5	75
1962	5	91
1963	5	100
1964	5	97
1965	4	96
1966	4	109
1967	4	91
1968	4	103
1969	4	102
1970	4	107
1971	4	89

Year	No. of Sessions	Number of Sittings
1972	4	99
1973	4	105
1974	4	109
1975	3	58
1976	5	84
1977	5	70
1978	4	97
1979	4	54
1980	5	90
1981	4	89
1982	4	82
1983	4	77
1984	3	63
1985	5	89
1986	4	86
1987	4	89
1988	4	89
1989	4	71
1990	4	74
1991	5	74
1992	4	90
1993	3	79
1994	3	75
1995	3	77

Year	No. of Sessions	Number of Sittings
1996	4	64
1997	3	68
1998	3	59
1999	3	48
2000	3	85
2001	3	81
2002	3	82
2003	3	74
2004	3	55
2005	3	85
2006	3	77
2007	3	65
2008	2	46
2009	4	63
2010	3	81
2011	3	73
2012	3	74
2013	3	63
2014	2	64
2015	4	69
2016	4	72
2017	3	61
2018*	1	30

*Upto the 245th Session (06.04.2018)

Annexure-I

**Total Number of Members in Rajya Sabha from
different States/Union Territories**

Sl.No.	States/UTs	No. of Members
I.	STATES	
1.	Andhra Pradesh	11
2.	Arunachal Pradesh	1
3.	Assam	7
4.	Bihar	16
5.	Chhattisgarh	5
6.	Goa	1
7.	Gujarat	11
8.	Haryana	5
9.	Himachal Pradesh	3
10.	Jammu and Kashmir	4
11.	Jharkhand	6
12.	Karnataka	12
13.	Kerala	9
14.	Madhya Pradesh	11
15.	Maharashtra	19
16.	Manipur	1
17.	Meghalaya	1
18.	Mizoram	1

Sl.No.	States/UTs	No. of Members
19.	Nagaland	1
20.	Odisha	10
21.	Punjab	7
22.	Rajasthan	10
23.	Sikkim	1
24.	Tamil Nadu	18
25.	Telangana	7
26.	Tripura	1
27.	Uttarakhand	3
28.	Uttar Pradesh	31
29.	West Bengal	16
II. UNION TERRITORIES		
30.	National Capital Territory of Delhi	3
31.	Puducherry	1

Annexure-II

Party Position in the Rajya Sabha
(As on 16 July, 2018)

Sl. No.	Name of the Party	No. of Members
1.	B.J.P.	69*
2.	I.N.C.	50
3.	Samajwadi Party	13
4.	A.I.A.D.M.K.	13
5.	All India Trinamool Congress	13
6.	Biju Janata Dal	9
7.	Janata Dal (United)	6
8.	Telugu Desam Party	6
9.	Telangana Rashtra Samithi	6
10.	C.P.I. (M)	5
11.	Rashtriya Janata Dal	5
12.	Bahujan Samaj Party	4
13.	Nationalist Congress Party	4
14.	D.M.K.	4
15.	Shiv Sena	3
16.	Shiromani Akali Dal	3
17.	Aam Aadmi Party	3

*Including four Nominated Members.

Sl. No.	Name of the Party	No. of Members
18.	J&K Peoples Democratic Party	2
19.	Y.S.R. Congress Party	2
20.	C.P.I.	2
21.	Indian National Lok Dal	1
22.	Sikkim Democratic Front	1
23.	Bodoland People's Front	1
24.	Kerala Congress (M)	1
25.	Republican Party of India (A)	1
26.	Janata Dal (Secular)	1
27.	Indian Union Muslim League	1
28.	Naga People's Front	1
29.	Independents	6
30.	Nominated	#8
31.	Vacancy (Bihar-1)	1
TOTAL		245

#Excluding four Nominated Members who belong to B.J.P.

